

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC. NO. 350/203/2015
O.A. NO. 350/58/2015

Dated : 22.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Asit Kr. Mondal & Others

..... Applicant

-Versus-

Anita Kapoor & Others

..... Respondents.

For the applicant : Mr. A. Chakraborty, Counsel

For the respondents : None

O R D E R (Oral)

Bidisha Banerjee, Judicial Member

Heard the Ld. Counsel for the applicant. None for the respondents.

2. In view of the speaking order with says that issued pending before Hon'ble Apex Court. Accordingly, CPC is dropped. Notices, if any, issued are discharged.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

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